

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:229

ANSWERED ON:10.05.2016

Special Education for Differently Abled Children

Khairi Shri Chandrakant Bhaurao

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of National Institutes facilitating/providing special education for blind, deaf, dumb and mentally challenged children in the country;
- (b) the details of facilities provided by the said Institutes along with the number of such children availing the benefits at present;
- (c) the amount allocated to such Institutes and funds utilized in this regard during each of the last three years, institution-wise;
- (d) whether facilities are inadequate to cater to the needs of special education for all the eligible children and if so, the details thereof indicating the number of such children yet to be covered; and
- (e) the corrective steps being taken to provide special education to all eligible children?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWAR CHAND GEHLOT)

(a) to (e) A statement is laid on the Table of the House.
